GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA UN-STARRED QUESTION NO: 1003 TO BE ANSWERED ON 03.12.2021

FREE WATER AND ELECTRICITY TO ICDS CENTRES

1003: SHRI SHRINIWAS PATIL

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is providing free water and electricity connections to ICDS Centres in the country;
- (b) if so, the details regarding Satara district of Maharashtra;
- (c) whether all the ICDS centres in the country have been provided free connections; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) Under Joint Guidelines issued for construction of Anganwadi Centres under MGNREGA in convergence between Ministry of Women & Child Development and Ministry of Rural Development, drinking water and sanitation (DWS) facilities are provided. During 2017-18 to 2019-20, for identified AWCs in Government owned buildings running without DWS facilities, funds have been released for drinking water facility. States/ UTs have also been advised to shift AWCs running in rented premises without drinking water facilities to nearby primary schools where these facilities are available. As per approved cost norms for Administrative Expenses under Anganwadi Services, there is a provision for payment of electricity and water bills at AWC/ Mini AWC level. The responsibility of electrification of AWC building falls within the purview of State Governments/ UT Administrations as Anganwadi services is a Centrally Sponsored Scheme implemented by States/ UTs.

As reported by Govt. of Maharashtra, out of the total 4808 Anganwadi Centres in Satara district of Maharashtra, 1881 have free electricity connection and 2739 have free water connections.
